



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Examiners (Cat.11 of A.P.J.M.S.Rules) --
Transfer of employees on completion of three years at a particular
station/seat -- Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3,
dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3,
dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3,
dt.14.06.2019.
8. Other connected papers.

ORDER DT:21.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District
Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Sri N.Ashok Kumar, Examiner, II Addl. Junior Civil Judge's Court,
Nuzvid, is transferred and posted as Examiner, Junior Civil Judge's Court,
Mylavaram, vice Sri A.Janardhana, transferred.
2. Sri A.Janardhana, Examiner, Junior Civil Judge's Court, Mylavaram, at
request, is transferred and posted as Examiner, II Addl. Junior Civil Judge's Court,
Nuzvid, vice Sri N.Ashok Kumar, transferred.
3. Sri T.Ramamohana Rao, Examiner, Prl. Junior Civil Judge's Court,
Gannavaram, is transferred and posted as Examiner, IX Addl. District Court,
Krishna, Machilipatnam, in the existing vacancy.

After his joining, the individual is deputed to work in the Court of II Addl.
District Judge, Vijayawada, until further orders.

4. Sri S.Prasada Rao, Examiner, Prl. Senior Civil Judge's Court, Gudivada,
is transferred and posted as Examiner, Addl. Senior Civil Judge's Court,
Machilipatnam, in the existing vacancy.

After his joining, the individual is deputed to work in the Court of VII Addl.
Senior Civil Judge, Vijayawada, until further orders.

:2:

5. Sri K.Ravi Kumar, Examiner, XI Addl. District Court, Gudivada, who is working on deputation in the Court of ~~Senior Civil Judge, vuyyuru,~~ is transferred and posted as Examiner, Prl. District Court, Krishna, Machilipatnam, in the existing vacancy.

After his joining, the individual is deputed to work in the Court of Senior Civil Judge, Gannavaram, until further orders.

N.B.:

1. The above individuals shall be relieved forthwith.
2. S.No.2 is not entitled to any T.T.A. and joining time.
3. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dit No. 4086
22/6/19

M. Ramesh Kumar
22/6/19
**I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM**

To:

The above individuals through proper channel.

Copies to:

The officers concerned.